

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27615/2008

(From the judgement and order dated 16/10/2008 in WP No. 2251/2008  
of The HIGH COURT OF BOMBAY)

ORYX FISHERIES PVT.LTD. Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 01/04/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI  
HON'BLE MR. JUSTICE ASOK KUMAR GANGULYFor Petitioner(s) Mr.S.Ganesh, Sr.Adv.  
Mr.Pratap Venugopal, Adv.  
Ms.Surekha Raman, Adv.  
Mr.Dileep P., Adv.  
Ms.Deepti, Adv.  
For M/S. K.J. John & Co.,Adv.For Respondent(s) Mr. M.P. Vinod,Adv.  
Mr.Ajay K.Jain, Adv.  
Mr.Mohammed Sadique T.A., Adv.  
  
Mr.P.P.Malhotra, ASG  
Mr.Harish Chander, Sr.Adv.  
Mr.Gaurav Dhingra, Adv.  
Mr.A.K.Sharma, Adv.UPON hearing counsel the Court made the following  
O R D E R

List the case for final disposal on 04.10.2010.

( Satish K.Yadav )  
Court Master( Phoolan Wati Arora )  
Court Master